

NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER	:	
PETITION NUMBER	:	TCP/44/ (IB)/2017
NAME OF THE PETITIONER(S)	:	SPX FLO TECHNOLOGY INDIA PVT LTD
NAME OF THE RESPONDENT(S)	:	ORCHID CHEMICALS PHARMACEUTICALS LTD
UNDER SECTION	:	433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

NANCHELL J. RAJKUMAR

Advocate  
for Respondent



Aadesh for  
Lidhima Sharma

Counsel for  
petitioner



**ORDER**

Counsel for petitioner present. Counsel for respondent present and filed vakalat. He submitted that he has not received any papers from the petitioner. Counsel for petitioner is directed to provide all the papers to the respondent immediately. Put up on 23.06.2017 at 02.30. P.M.

(CH. MOHD. SHARIEF TARIQ)  
(MEMBER (JUDICIAL))

(K. ANANTHA PADMANABHA SWAMY)  
(MEMBER (JUDICIAL))